NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

receditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: August 26, 2019; List of Creditors as on August 11, 2025.

	Details of c	Details of claim received		De	Details of claim admitted	nitted							
Identificati on No.	i Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge ut claim	mutual dues, that may be set- off	claim not admitted	Amount of claim Remarks, if any under verification	Remarks, if any	
												Security Interest and PG taken as	
AAACI160	04/21/22	39191699.00	₹ 39.191.699.00	Secured	188,700,000	80,900,000.00 No	No	0	0%	ĭ	1	per claim form	
" 7G	04/ 114/ 114	3313103300		Creditor								except stock and	
												book debt	

S.No

Indian Bank

